

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-118
IB-473(ND)/2020

IN THE MATTER OF:

M/s. Hitech Enviro Engineers & Consultants Private....**OPERATIONAL CREDITOR**

Vs.

BL Kashyap and Sons Limited

....**CORPORATE DEBTOR**

SECTION

U/s 9 IBC Code 2016

Order delivered on 16.12.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC :

For the Respondent/CD :

For the Intervener :

ORDER

Matter called. No representation. Matter stand adjourned.

List on 19.03.2021.

- Sol -

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sol -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)